

(b) The State Government has been advised from time to time to take all possible and stringent steps to recover the cane price arrears. Some time back, the State Government raised the penal interest for delayed payments from $7\frac{1}{2}\%$ to 12% and propose to raise it further to 15% . They have also issued a recovery certificate against a defaulting mill.

U.G.C. Pay Scales for university teachers

*42. SHRI MULKA GOVINDA REDDY Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether all the State Governments have implemented the U.G.C. scales of pay for college lecturers, readers and professors;

(b) if not, the names of the States that have not agreed to implement the U.G.C. scales; and

(c) what steps Government propose to take to compel such State Governments to implement the U.G.C. scales?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) to (c) The question of determining the scales of pay of various categories of University and College teachers of State Universities is to be decided by the State Governments concerned and as such the Central Government cannot take any steps to compel them to accept the revised U.G.C. scales of pay.

The Governments of Uttar Pradesh, West Bengal, Maharashtra, Punjab and Manipur have issued orders implementing the scheme of revised pay scales. The proposals in respect of the Governments of Andhra Pradesh, Orissa, Gujarat, Madhya Pradesh, Meghalaya and Jammu & Kashmir are under examination. The Government of Kerala have introduced lower scales of pay with certain conditions which are at variance with the conditions attached with the revised UGC scales of pay.

The Governments of Bihar, Haryana, Rajasthan and Tripura have accepted the revised U. G. C. scales of pay in principle but have not issued orders of implementation.

The remaining State Governments have not intimated their decision in the matter.

Quality of diet served to patients in Willingdon Hospital

*43. SHRI MAHENDRA BAHADUR SINGH :

SHRI SAWAISINGH SISODIA ;

SHRIMATI LAKSHMI KUMARI CHUNDAWAT :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that a survey conducted by Government recently reveals that the diet served to patients in Willingdon Hospital, New Delhi, is below the prescribed standard;

(b) if so, what are the other main features of the survey report; and

(c) what action Government propose to take thereon?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH) : (a) and (b) A survey was conducted by the Nutrition Cell of the Directorate General of Health Services which revealed certain inadequacies in the hygienic standards, storage facilities and arrangements for distribution of diet to the patients.

(a) Instructions have been issued for better supervision over preparation and distribution of diet. The caloric and protein content of the diet is also being improved.